

SECTION XI LISTED ON : 30.11.2015
IN THE SUPREME COURT OF INDIA Court No. : 3
CIVIL APPELLATE JURISDICTION Item No. : 45

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 7966 OF 2014

WITH PRAYER FOR INTERIM RELIEF

AND

INTERLOCUTORY APPLICATION NO.

(Application for permission to file additional documents)

GHAZIABAD DEV. AUTHORITY
VERSUS
DEVENDRA KUMAR & ANR.

...PETITIONER

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 20.11.2015, when the Court was pleased to pass the following order:

“List the matter on 30th November, 2015 .
Relevant documents be filed before the next date
of hearing.”

There are two respondents in the matter.

It is submitted that Mr. Sudhir Kulshrestha, Counsel for both the respondents has already filed Counter Affidavit and the same has been included in the paper books.

It is submitted that Counsel for the petitioner has on 27.11.2015 filed an application for permission to file additional documents without serving its copy on the other side and pagination of Annexures has not been marked in the body of the application. However, the same is being circulated to the Hon'ble Court.

Service is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 28th day of November, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Devesh Kumar, Advocate

Mr. Sudhir Kulshrestha, Advocate

ASSISTANT REGISTRAR

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